

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/34/2016

Date : 20.02.2016

In partial modification of this office order No.Estt. (RJS)/26/2016 dated 15.02.2016, a NOTE is hereby insert below the second para as under:-

"Note: In case successor takes over charge before issuance of posting order of the officer concerned, the later shall await his/her posting order at the same Headquarter."

BY ORDER,


REGISTRAR (ADMN.)

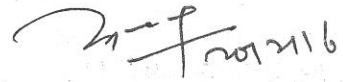
No.Estt.B2(v)1/2016/1680

Date : 20.02.2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.),/OSD (F&I)/ Rajasthan High Court, Jodhpur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. **The Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.**
7. P.S. to All Hon'ble Judges at Jodhpur.
8. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR (ADMN.)